

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 236 OF 2016 &  
IA NOS. 500 & 501 OF 2016**

**Dated: 9<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**NESCO Ltd. .... Appellant(s)  
Vs.  
Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Kaynat Sheikh  
Ms. Rimali Batra  
Mr. Ravi Prakash

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. D.V. Raghuvamsy for R-1  
Ms. Malavika Prasad for R-2

**ORDER**

We are informed that settlement talks are still going on. Learned counsel for the parties seek two months time on that ground.

List the matter on **06.02.2017.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/pr